NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No.187/Chd/Hry/2017

Jami HossainPetitioner

Versus

Vinod Kala & othersRespondents

Present: Mr. Shiv Charan Bhola, Advocate for Chanakya Pandit,

Advocate for petitioner.

Mr. F.S Dhiman, Advocate for respondents.

Learned counsel appearing for the petitioner submits that the arguing counsel is in some personal difficulty and seeks adjournment. In the interest of justice, adjourned for arguments to 12.01.2018.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

November 24, 2017